

ORISSA HIGH COURT**FILING REPORT AS ON :13/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000069/2023	M/S. SAT KARTAR LOGISTICS VS INDIAN OIL CORPORATION LTD.	AVIJIT PATNAIK VS	// (//
2	BLAPL/0011855/2023	PRAHALAD NAYAK VS STATE OF ODISHA	SAMBIT RAY VS	MAHILA P.S.(BBSR) /69 /2023 (//
3	BLAPL/0011856/2023	MD. SARFARAJ JAWED @ MS JAWED VS STATE OF ODISHA	SK. ZAFARULLA VS	EOW,BHUBANESWAR /16 /2023 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000013/2023
4	BLAPL/0011857/2023	RANJIT NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	RAIRANGPUR (RURAL) /92 /2022 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj) CT/0000595/2022
5	BLAPL/0011858/2023	MANTU @ SAROJ BUDAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /29 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) ST/0000029/2023
6	BLAPL/0011859/2023	DIBAKAR BISWAL VS STATE OF ODISHA	PARIKSHIT PANDA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000083/2023
7	BLAPL/0011860/2023	RAJESH KUMAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
8	BLAPL/0011861/2023	BUDHU PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHURDA ROAD G.R.P.S. /86 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000469/2023
9	BLAPL/0011862/2023	AJIT MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /52 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000194/2023
10	BLAPL/0011863/2023	SAGAR MULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /300 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001834/2023
11	BLAPL/0011864/2023	BAIKUNTHA SUNA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MUNIGUDA /242 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000097/2023

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12	BLAPL/0011865/2023	DAS NARESH VS STATE OF ODISHA	ARIJEET MISHRA VS	HINDOL /35 /2021 () //
13	BLAPL/0011866/2023	CHANDAN PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /481 /2023 () //
14	BLAPL/0011867/2023	BAPUN BAGARTI @ BABUN KUMAR BAGARTI @ BAMBULYA RATNA PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /151 /2023 () //
15	BLAPL/0011868/2023	SHILU PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /255 /2023 () //
16	BLAPL/0011869/2023	LOKANATH MALLICK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //
17	BLAPL/0011870/2023	DAMU @ KARAN GOLARY VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /158 /2023 () //
18	BLAPL/0011871/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /155 /2022 () //
19	BLAPL/0011872/2023	BED PRAKASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /512 /2022 () //
20	BLAPL/0011873/2023	GHANASHYAMA BEHERA @ KALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /454 /2023 () //
21	BLAPL/0011874/2023	SIBASIS KUMAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /250 /2023 () //
22	BLAPL/0011875/2023	RASHMI RANJAN MALLICK @ PINKU MALLIK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LINGARAJ P.S. /180 /2023 () //
23	BLAPL/0011876/2023	BABULA SAHU	SANTOSH KUMAR MAHANTY	HINJILI /215 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011877/2023	LAXMAN GUNTHA	RAJENDRA NARAYAN ROUT	KORAPUT SADAR /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011878/2023	MADHAB KHILLA	ASIT KUMAR JENA	MATHILI /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011879/2023	RAJANIKANTA PATTNAIK	DEEPALI MAHAPATRA	KHALLIKOTE /645 /2021
		VS	VS	()
		ENFORCEMENT DIRECTORATE, BBSR		//
27	BLAPL/0011880/2023	SUMIT BAGH	ARJEET MISHRA	JEYPORE TOWN /293 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011881/2023	RAKESH KUMAR	MANORANJAN PADHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011882/2023	ANIL RAJPUT	MANORANJAN PADHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011883/2023	RAM PHAL	AMIT PRASAD BOSE	ADVA /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011884/2023	BIBEKANANDA MOHANTY	DEEPAK RANJAN PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011885/2023	BABU @ RANJIT MALIK	BIDESHI KUMAR GHADEI	BYREE /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011886/2023	LAXMIPRIYA BEHERA @ BALUKUNI	BIKRAM KESHARI BAL	MAHANGA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011887/2023	BALARAM BEHERA @ BAINA	BIKRAM KESHARI BAL	MAHANGA /178 /2023
		VS	VS	()

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35	BLAPL/0011888/2023	STATE OF ODISHA RABI NARAYAN SAHU VS	CHITTA RANJAN SAHU VS	// GANGAPUR (ASKA) /661 /2023 ()
36	BLAPL/0011889/2023	STATE OF ODISHA ACHYUT PRADHAN @ JAGA VS	PRADEEPTA KUMAR BEHERA VS	// CHANDAKA P.S. /261 /2023 ()
37	BLAPL/0011890/2023	STATE OF ODISHA HEMANTA DIGAL VS	CHANDANA MISHRA VS	// / /0 ()
38	BLAPL/0011891/2023	STATE OF ODISHA DIPAN DIGAL VS	RONALISHA PRADHAN VS	// Maitri Vihar PS /301 /2023 ()
39	BLAPL/0011892/2023	STATE OF ODISHA ASIF KHAN VS	MOHAMMED IMMAMUDDIN VS	// KHURDA MODEL /532 /2023 ()
40	BLAPL/0011893/2023	STATE OF ODISHA GOBARDHAN SINGH VS	BASANTA KUMAR DAS VS	// BANGRIPOSI /156 /2023 ()
41	BLAPL/0011894/2023	STATE OF ODISHA DAKA @ RATHA MARNDI VS	JYOTIRMAYA SAHOO VS	// BARIPADA SADAR /66 /2020 ()
42	BLAPL/0011895/2023	STATE OF ODISHA PREM MAJHI VS	JYOTIRMAYA SAHOO VS	// ADVA /113 /2023 ()
43	BLAPL/0011896/2023	STATE OF ODISHA SK. SAFIRUDDIN @ KALIA VS	SURYAKANTA DWIBEDI VS	// JALESWAR /124 /2023 ()
44	BLAPL/0011897/2023	STATE OF ODISHA PINTU PRADHAN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /567 /2023 ()
45	BLAPL/0011898/2023	STATE OF ODISHA MUNA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BARKOTE /261 /2023 () //

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46	BLAPL/0011899/2023	RAJKUMAR BAG @ NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /212 /2023 () //
47	BLAPL/0011900/2023	SUSHANTA PUNJI @ SUSANTA PUNJI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /193 /2023 () //
48	BLAPL/0011901/2023	MANAS DAS @ MUNA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BARAMBA /220 /2023 () //
49	BLAPL/0011902/2023	SUBHRAKANTA RANA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BARAMBA /220 /2023 () //
50	BLAPL/0011903/2023	BAPI @ SRINIBAS SAHOO VS STATE OF ODISHA	SATYASHREE MOHANTY VS	NAYAPALLI P.S. /123 /2023 () //
51	BLAPL/0011904/2023	IMRAN KHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /528 /2023 () //
52	BLAPL/0011905/2023	NITEI @ BAIDHAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TANGI (KHURDA) /566 /2023 () //
53	BLAPL/0011906/2023	A. SHANMUGAM VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
54	BLAPL/0011907/2023	DINABANDHU PUJARI VS STATE OF ODISHA	ABHAS MOHANTY VS	MUDULIPODA /38 /2022 () //
55	BLAPL/0011908/2023	DIPAK KUMAR SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
56	BLAPL/0011909/2023	ANKUR DIBAKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /102 /2023 () //
57	BLAPL/0011910/2023	JITENDRA SUNDARAY	AMLAN SHAKTI PAUL	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011911/2023	BUDU HARJAN	AJAYA KUMAR MOHARANA	CHITRAKONDA /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011912/2023	ANDRIYA MAJHI	JYOTIRMAYA SAHOO	ADVA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011913/2023	S. PANDABA REDDY	JYOTIRMAYA SAHOO	KABISURYANAGAR /460 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011914/2023	SK. AYAB MIAN @ LULU	RAKESH KUMAR ROURTRAY	BOLAGARH P.S. /252 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000729/2023	BISHNUDEV SHARMA	ADV	//
		VS	VS	()
		SUB-COLLECTOR,BANAI,SUNDARGARH		//
63	CMAPL/0000730/2023	TILAKRAJ SIDHANA	ADV	//
		VS	VS	()
		UNITED INDIA INSURANCE COMPANY LTD., SAMBALPUR		//
64	CMAPL/0000731/2023	MANORAMA NAYAK @ ROUT	ADV.	//
		VS	VS	()
		DIBAKAR ROUT		//
65	CMAPL/0000732/2023	D.V.PRASAD	ADV.	//
		VS	VS	()
		THE CENTRAL REGISTRAR OF CO OPERATIVE SOCIETIES, NEW DELHI		//
66	CMP/0001269/2023	ANIL KAPOOR SAHOO	MANASI DAS	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMP/0001270/2023	SATYABHAMA PALLAI	PRASANTA KUMAR NANDA	//
		VS	VS	()
		SUMITRA PALLAI		//
68	CMP/0001271/2023	PARESH CHANDRA GIRI	UMAKANTA MISHRA	//
		VS	VS	()

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69	CMP/0001272/2023	STATE OF ODISHA TAHIR UDDIN @ TAHAR UDDIN KHAN VS	NIROD KUMAR SAHU VS	// // ()
70	CMP/0001273/2023	JAILA KALAPAHADA PRATAP CHANDRA DIXIT VS	BHASKAR CHANDRA PANDA VS	// // ()
71	CMP/0001274/2023	AMARENDRA DIXIT TAPAN KUMAR NAYAK @ TAPAN NAYAK VS	BIBEKANANDA MAHAPATRA VS	// // ()
72	CMP/0001275/2023	RAMESH CHANDRA SAMAL BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
73	CMP/0001276/2023	SAILABALA DAS BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
74	CMP/0001277/2023	MADHUSMITA PARIDA BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
75	CMP/0001278/2023	PUNAM GUPTA BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
76	CMP/0001279/2023	SANTILATA PARIDA BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
77	CMP/0001280/2023	KHYAMAMAYEE NAYAK BISWARANJAN SWAIN VS	RAJJEET ROY VS	// // ()
78	CMP/0001281/2023	SUMANI ANADITA BILAS MAHANTA VS	RAGHUNATH DASMOHAPATRA VS	// // ()
79	CONTC/0007880/2023	UGRASEN MAHANTA MANOJ KUMAR BAL VS	ADV. VS	// // ()
		MANOJ KUMAR DAS, COMMANDANT I/C., OSAP, 1ST BN., CHARBATIA		//

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80	CONTC/0007881/2023	KRUPASINDHU PADHI VS G.MATHI VATHANAN, I.A.S	ADV VS	// 0 //
81	CONTC/0007882/2023	HAREKRISHNA KIRTANIYA VS GURUBIR SINGH, DY. DIRECTOR, INFORMATION AND PUBLIC RELATIONS	ADV. VS	// 0 //
82	CONTC/0007883/2023	A.MOHAN RAO DORA VS ASWATHY S., I.A.S	RAMESH CHANDRA SAHOO VS	// 0 //
83	CONTC/0007884/2023	KAILASH CHANDRA SAHU VS ASWATHY S., KAS	RAMESH CHANDRA SAHOO VS	// 0 //
84	CONTC/0007885/2023	SANTOSH KUMAR RAUT VS ASWATHY S., I.A.S	RAMESH CHANDRA SAHOO VS	// 0 //
85	CONTC/0007886/2023	PRASANA KUMAR DASH VS ASWATHY.S, I.A.S.	RAMESH CHANDRA SAHOO VS	// 0 //
86	CONTC/0007887/2023	ABANINDRA LENKA VS ASWATHY S., I.A.S	RAMESH CHANDRA SAHOO VS	// 0 //
87	CONTC/0007888/2023	APARNA MOHANTY VS SHALINI PANDIT, COMMNR. CUM SECY. OF HEALTH AND FAMILY WELFARE DEPT.	ADV VS	// 0 //
88	CONTC/0007889/2023	SURAJ MOHANTY VS SHALINI PANDIT, COMMNR. CUM SECY. OF HEALTH AND FAMILY WELFARE DEPT.	SUBHANKAR ROUT VS	// 0 //
89	CONTC/0007890/2023	A.SANYASI RAO VS AMRITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM	ADV VS	// 0 //
90	CONTC/0007891/2023	RAJESH KUMAR PUTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	CONTC/0007892/2023	OM PRAKASH MOHARANA	ADV.	//

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		VS	VS	0
92	CONTC/0007893/2023	BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, PURI	ADV.	//
		SACHALA PANDA	ADV.	//
		VS	VS	0
93	CONTC/0007894/2023	S K BANSAL, I.P.S.		//
		RAMESH CHANDRA MISHRA	RASHMI RANJAN DASH	//
		VS	VS	0
94	CONTC/0007895/2023	SURENDRA KUMAR, ADDL CHIEF SECY., TO GOVT., GA AND PG DEPT.		//
		NALINI PRAVA MOHANTY	ADV	//
		VS	VS	0
95	CONTC/0007896/2023	ASWATHY S., I.A.S		//
		SUSHANTA PANDA	ARUPANANDA GOSWAMY	//
		VS	VS	0
96	CONTC/0007897/2023	JAYA VARMA SINHA, CHAIRMAN AND CHIEF EXECUTIVE OFFICER, RAILWAY BOARD		//
		KAILASH CHANDRA NAYAK	DAYANANDA MOHAPATRA	//
		VS	VS	0
97	CONTC/0007898/2023	SUSANT DASH, IAS		//
		SANKAR PRASAD MISHRA	ADV	//
		VS	VS	0
98	CONTC/0007899/2023	PRAKASH CHANDRA BEHERA, PRINCIPAL BOUDH PANCHAYAT COLLEGE, BOUDH		//
		ARIKHITA MISHRA	ADV	//
		VS	VS	0
99	CONTC/0007900/2023	CHOUDHURY PRAGNYANANDA DAS, OAS		//
		SRIMATI MANORAMA TRIPATHY	JYOTSNARANI RATH	//
		VS	VS	0
100	CONTC/0007901/2023	PRIYABRATTA DAS, TAHASILDAR, ATHAGARH, CUTTACK		//
		DR.PRANATI SATAPATHY	SRIDHAR RATH	//
		VS	VS	0
101	CONTC/0007902/2023	KANHU CHARAN MALLICK, O.A.S.		//
		KALIDAS PRADHAN	ADV	//
		VS	VS	0
102	CONTC/0007903/2023	ASHISH ISHWAR PATIL, I.A.S		//
		DR.JYOTSNA RANI KUANR	ADV.	//
		VS	VS	0

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103	CONTC/0007904/2023	DR. AUROBINDO AGARWAL, PRINCIPAL SECY., HIGHER EDUCATION, BBSR SANTOSH KUMAR BEHERA VS	ADV VS	// // 0
104	CONTC/0007905/2023	MADHURI BEHERA, DISTRICT SUB REGISTRAR SORO, BALASORE AVINASH BISWAL VS	ADV VS	// // 0
105	CONTC/0007906/2023	RATIKANTA BEHERA, EXECUTIVE ENGINER (R AND B) DIVISION-1 JASODA SAHOO VS	ADV. VS	// // 0
106	CONTC/0007907/2023	SUDHANSHU SEKHAR MISHRA PADMA CHARAN PATRA VS	ADV. VS	// // 0
107	CONTC/0007908/2023	VIR VIKRAM YADAV, I.A.S. MURALIDHAR PRUSTY VS	ADV. VS	// // 0
108	CONTC/0007909/2023	BASANT KUMAR PATRA, GENERAL MANAGER, ODISHA GRAMYA BANK, GANDAMUNDA, BBSR ABHIRAM BHUTIA VS	ADV VS	// // 0
109	CONTC/0007910/2023	SATYABRATA SAHU, I.A.S SANJAYA KUMAR MALLICK VS	ADV. VS	// // 0
110	CONTC/0007911/2023	R. VINEEL KRISHNA, DIRECTOR CUM ADDL. SECY., SPORTS AND YOUTH SERVICE DEPT. PRANAKRUSHNA ROUL VS	KUNAL KUMAR SWAIN VS	// // 0
111	CONTC/0007912/2023	ASWATHY S., I.A.S BIBEKANANDA JAL VS	ADV VS	// // 0
112	CONTC/0007913/2023	ASHWATHY S., I.A.S NIGAMANANDA MISHRA VS	ADV VS	// // 0
113	CONTC/0007914/2023	BISHNUPADA SETHY , I.A.S PRADIP KUMAR DASH VS	ADV VS	// // 0
		BISHNUPADA SETHY, I.A.S		//

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114	CONTC/0007915/2023	DILIP KUMAR PANDA VS BISHNUPADA SETHY, I.A.S	ADV VS	// ()
115	CONTC/0007916/2023	GANDHI DEBTA VS BISHNUPADA SETHY, I.A.S	ADV VS	// ()
116	CONTC/0007917/2023	NARAYAN PANDA VS BISHNUPADA SETHY, I.A.S	ADV VS	// ()
117	CONTC/0007918/2023	SURENDRA KUMAR MAHAPATRA VS BISHNUPADA SETHY, I.A.S	ADV VS	// ()
118	CONTC/0007919/2023	BISHNU BHUE VS BISHNUPADA SETHY, I.A.S	ADV VS	// ()
119	CONTC/0007920/2023	SK.MEHARBAN VS PRASANNA KUMAR SAMANTARAY, THE TAHASILDAR, REMUNA	ADV VS	// ()
120	CRLA/0001143/2023	GOPAL CHANDRA MAHALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	BAISINGA /352 /2021 ()
121	CRLA/0001144/2023	SANATAN DAS @ TANA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	RAGHUNATHPUR /142 /2021 ()
122	CRLA/0001145/2023	MD. PARVEJ ALAM @ SUNNY VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-19 /53 /2023 ()
123	CRLMA/0000427/2023	RAMAKANTA SAHOO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	LAXMISAGAR P.S. /296 /2023 ()
124	CRLMA/0000428/2023	DHANESWAR NAYAK VS STATE OF ORISSA	ADV VS	/ /0 ()
125	CRLMA/0000429/2023	DHANESWAR NAYAK	ANIRUDHA DAS	/3 /2019

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		VS	VS	()
126	CRLMA/000430/2023	STATE OF ODISHA SEJI @ AMIT SINGH SALUJA	SIDDHARTH GOUTAM DAS	// BELPARA /24 /2023
		VS	VS	()
127	CRLMC/0004715/2023	STATE OF ODISHA GEDU @ BISHNU CHARAN SAHOO	SUBHRA NARAYAN GAYA	// RAMACHANDI /13 /2012
		VS	VS	()
128	CRLMC/0004716/2023	STATE OF ODISHA SANGRAM KESHARI PRADHAN	SAROJ KUMAR DASH	// NIRAKARPUR /175 /2022
		VS	VS	()
129	CRLMC/0004717/2023	STATE OF ODISHA RAJENMDRA BISWAL	DEEPAK KU SAHOO	// RAJNAGAR /66 /2015
		VS	VS	()
130	CRLMC/0004718/2023	STATE OF ODISHA MURALI SUNA	SUSHANTA KUMAR JOSHI	// / /0
		VS	VS	()
131	CRLMC/0004719/2023	STATE OF ODISHA KAMAL BHOI	SUSHANTA KUMAR JOSHI	// BANGOMUNDA /91 /2014
		VS	VS	()
132	CRLMC/0004720/2023	STATE OF ODISHA SANGRAM KESHARI MOHANTY	SANJIB KUMAR BHANJADEO	// BAIDYANATHPUR /185 /2022
		VS	VS	()
133	CRLMC/0004721/2023	STATE OF ODISHA KSHYAMANIDHI MEHER	PRATYUSHA NAIDU	// BOLANGIR SADAR /24 /2020
		VS	VS	()
134	CRLMC/0004722/2023	STATE OF ODISHA KALPANA SHARMA	SANJAY KUMAR PRADHAN	// / /0
		VS	VS	()
135	CRLMC/0004723/2023	STATE OF ODISHA RASHMI RAO MUDULI	BISWAJIT NAYAK	// KHURDA P.S. /350 /2022
		VS	VS	()
136	CRLMC/0004724/2023	STATE OF ODISHA SANKAR MANDAL	T.NARAYANA MURTY	// POTTANGI /18 /2013
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004725/2023	STATE OF ODISHA SUVASISH GAHAN VS	RAJALAXMI BISWAL VS	// PARADEEP /186 /2021 ()
138	CRLMC/0004726/2023	STATE OF ODISHA NATHUMALL MAHARAJI @ NATHUMAL MAHARAJIJAYADEBA BEHERA VS	VS	// RANPUR /251 /2017 ()
139	CRLMC/0004727/2023	STATE OF ODISHA MD. PARVEZ @ PARWEZ ALAM VS	PITAMBAR JENA VS	// CHAMPUA /26 /2014 ()
140	CRLMC/0004728/2023	STATE OF ODISHA RANU @ RANI BEGUM VS	MOHAMMED IMMAMUDDIN VS	// BALIPATNA /185 /2023 ()
141	CRLMC/0004729/2023	STATE OF ODISHA PAPU @ DIPTI RANJAN SWAIN VS	SAMARENDRA BAHADUR VS	// NIALI /176 /2016 ()
142	CRLMC/0004730/2023	STATE OF ODISHA HINDUSTAN UNILEVER LTD. VS	SUMIT LAL VS	// / /0 ()
143	CRLMC/0004731/2023	STATE OF ODISHA BISWAJIT MOHAPATRA VS	NIRANJAN SINGH (1) VS	// CUTTACK VIGILANCE /3 /2022 ()
144	CRLMC/0004732/2023	STATE OF ODISHA M/S. RASHMI CEMENT LIMITED VS	ALOK RANJAN MOHANTY VS	// BALASORE VIGILANCE /9 /2014 ()
145	CRLMP/0002021/2023	STATE OF ODISHA(VIG.) NIRMAL KUMAR JENA VS	SATYABRATA SATAPATHY VS	// / /0 ()
146	CRLMP/0002022/2023	STATE OF ODISHA HEMALATA DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0002023/2023	STATE OF ODISHA LABA DAKUA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002024/2023	PRADEEP THANAPATI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 () //
149	CRLMP/0002025/2023	BHABAGRAHI DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 () //
150	CRLMP/0002026/2023	BISWAJIT MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	//0 () //
151	CRLMP/0002027/2023	MANGULI CHARAN SWAIN VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //
152	CRLMP/0002028/2023	PRATIMA JENA @ BARAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	//0 () //
153	CRLMP/0002029/2023	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	//0 () //
154	CRLREV/0000551/2023	PRASANTA SAMANTA SINGHAR VS LAJALIN SAHOO	SURYA NARAYAN MISHRA VS	//0 () //
155	CRLREV/0000552/2023	AMULYA KUMAR MISHRA VS MANORAMA SARANGI	AMIT PRASAD BOSE VS	//0 () //
156	CRLREV/0000553/2023	JOGI GAJENDRA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	//0 () //
157	CRLREV/0000554/2023	BIBHU PRASAD BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /830 /2022 () //
158	CRLREV/0000555/2023	SUSANTA MOHANTY VS SOUMYA MOHANTY	RANJAN KUMAR ROUT VS	//0 () //
159	CRLREV/0000556/2023	TUSHAR KARUA	PARTHA SARATHI DAS	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	FAO/0000470/2023	BABITA KARUA LAXMAN SINGH	SATYABAN SAHOO	// //
		VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha)
161	JCRLA/0000119/2023	UNION OF INDIA NABIN AMANATYA	ADV.	Oa/0000007/2022
		VS	VS	NABARANGAPUR TOWN /133 /2022
162	JCRLA/0000120/2023	STATE OF ODISHA DHOBENDRA PRADHAN	ADV.	()
		VS	VS	//
163	JCRLA/0000121/2023	STATE OF ODISHA NIBEDAN NAIK	ADV.	JAMANKIRA /2 /2017
		VS	VS	()
164	JCRLA/0000122/2023	STATE OF ODISHA RANJAN KUMAR NAYAK	ADV.	//
		VS	VS	GOVINDPUR /44 /2013
165	JCRLA/0000123/2023	STATE OF ODISHA PRADOSH MIRDHA@JHANTU MAJHI	ADV.	()
		VS	VS	//
166	JCRLA/0000124/2023	STATE OF ODISHA SAMBHRANT KESHARI PATNAIK	ADV.	JAGATSINGPUR /65 /2018
		VS	VS	()
167	JCRLA/0000125/2023	STATE OF ODISHA SAROJ KANTIALI	ADV.	//
		VS	VS	ATHAMALLIK /154 /2020
168	JCRLA/0000126/2023	STATE OF ODISHA JITU@JITENDRA NAHAK	ADV.	()
		VS	VS	//
169	JCRLA/0000127/2023	STATE OF ODISHA SIMANCHAL ADHIKARI	ADV.	JAMANKIRA /109 /2021
		VS	VS	()
170	JCRLA/0000128/2023	STATE OF ODISHA RAJU@RAJENDRA SETHI	ADV.	//
		VS	VS	KUCHINDA /145 /2021
				()
				//
				POLASARA PS /86 /2019
				()
				//
				JARADA /62 /2016
				()
				//
				K.NUAGAON /177 /2016
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	JCRLA/0000129/2023	STATE OF ODISHA BINOD DAS @ BAGHA VS	ADV. VS	// GOLANTHARA (BERHAMPUR) /187 /2021 ()
172	LAA/0000027/2023	STATE OF ODISHA GOURISANKAR MISHRA VS	MANOJ VERMA VS	// // ()
173	MACA/0000988/2023	STATE OF ODISHA BRIJESH MEHER VS	SUSHANTA KUMAR JOSHI VS	// // ()
174	MATA/0000349/2023	SARBESWAR BIWAL SANJUKTA SINGHA @ KARMAKAR VS	SARADA PRASAD DASH VS	// // ()
175	RPFAM/0000344/2023	SANJEEB KUMAR SINGHA BHASKARA CHANDRA BEHERA VS	SAMARENDRA MOHANTY VS	// // ()
176	RPFAM/0000345/2023	GA YATRI PRIYADARSINI BEHERA TAPAS KUMAR BARAL VS	PRATAP CHANDRA MISHRA VS	// // ()
177	RPFAM/0000346/2023	BHAGYASHREE SAMANTRAY @ BARAL SATYAJIT MALLICK VS	BHABANI SANKAR MISHRA VS	// // ()
178	RSA/0000426/2023	MANANANDA MALLICK INDIRA SAHU VS	AMITAV TRIPATHY VS	// // ()
179	RSA/0000427/2023	SIMANCHAL SAHU M/S. DEVI TENT HOUSE VS	BHASKAR CHANDRA PANDA VS	// // ()
180	RSA/0000428/2023	PRAFULLA CHANDRA PATRA INDIRA SAHU VS	AMITAV TRIPATHY VS	// // ()
181	RVWPET/0000402/2023	SIMANCHAL SAHU RASMI RANJAN MOHAPATRA VS	ADV VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RVWPET/0000403/2023	JAYANTA KUMAR PUTHAL VS COLLECTOR, BALASORE	SHUBHENDU KUMAR PARIDA VS	// 0 //
183	RVWPET/0000404/2023	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI VS DRAUPADI HARICHANDAN	SHASHI BHUSAN JENA VS	// 0 //
184	WA/0002584/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS TIRYAK KUMAR SAMANT	ROBOTA MISHRA PATTAJOSHI VS	// 0 //
185	WA/0002585/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR. TAPAN KUMAR PALAI	ROBOTA MISHRA PATTAJOSHI VS	// 0 //
186	WA/0002586/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR.JYOTIPRABHA MISHRA	ROBOTA MISHRA PATTAJOSHI VS	// 0 //
187	WA/0002587/2023	AKHANDA PRATAP DEV VS THE COMMNR. OF CONSOLIDATION, BBSR	UPENDRA KUMAR SAMAL VS	// 0 //
188	WA/0002588/2023	STATE OF ODISHA VS UMME HABIBA	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
189	WA/0002589/2023	STATE OF ODISHA VS ARTATRAN MALLICK	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
190	WA/0002590/2023	STATE OF ODISHA VS SARAT NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
191	WA/0002591/2023	STATE OF ODISHA VS RAMA CHANDRA PARIDA	TARUN PATNAIK, A.S.C. VS	// 0 //
192	WP(C)/0034007/2023	GAGAN BIHARI SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
193	WP(C)/0034008/2023	RAMESH CHANDRA BARIK	SANGRAM JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0034009/2023	ARJUN KUMAR HOTA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0034010/2023	SRIKANTA KUMAR MOHARANA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0034011/2023	DEBENDRANATH MISHRA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0034012/2023	NABIN KUMAR PATI	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0034013/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA	AVIJIT PATNAIK	//
		VS	VS	0
		HDFC BANK, KHURDA		//
199	WP(C)/0034014/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA	AVIJIT PATNAIK	//
		VS	VS	0
		ICICI BANK, KHURDA		//
200	WP(C)/0034015/2023	KSHITISH KUMAR SETHI	PRATAP CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0034016/2023	NANDI KISHORE BHUE	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0034017/2023	NARAYAN BISHI	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0034018/2023	AMITA OJHA	KISHORE KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0034019/2023	INDRAMANI BEHERA	GYANARANJAN SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0034020/2023	STATE OF ODISHA PRIYAMBADA SAMANTRAY VS	JATINDRA KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0034021/2023	STATE OF ODISHA SMITA SATAPATHY VS	PRASANTA KUMAR MISHRA VS	// // ()
207	WP(C)/0034022/2023	STATE OF ORISSA HEMALATA BARIK VS	SUSHANTA KUMAR MISHRA VS	// // ()
208	WP(C)/0034023/2023	STATE OF ORISSA SIDHARTHA SHANKAR DASH VS	ASWINI KUMAR DASH VS	// // ()
209	WP(C)/0034024/2023	STATE OF ODISHA GOMARDIH WORKERS UNION, SUNDARGARH VS	AGASTI KANUNGO VS	// // ()
210	WP(C)/0034025/2023	PRESIDING OFFICER, CGIT CUM LABOUR COURT, BBSR LABA BUDA VS	AVIJIT PATNAIK VS	// // ()
211	WP(C)/0034026/2023	MCL, KHURDA GOMARDIH WORKERS UNION, SUNDARGARH VS	AGASTI KANUNGO VS	// // ()
212	WP(C)/0034027/2023	PRESIDING OFFICER, CGIT CUM LABOUR COURT, BBSR M/S SAT KARTAR LOGISTICS, BILASPUR VS	AVIJIT PATNAIK VS	// // ()
213	WP(C)/0034028/2023	IOCL, BBSR SAI SABURI INSTITUTION OF PARAMEDICAL SCIENCES, BBSR VS	DEBANKUMAR PANI VS	// // ()
214	WP(C)/0034029/2023	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	DAYANIDHI MISHRA VS	// // ()
215	WP(C)/0034030/2023	STATE OF ODISHA MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE VS	OSORWARUP VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0034031/2023	AMIT KUMAR KESHARI VS STATE OF ODISHA	MAHES DAS VS	// 0 //
217	WP(C)/0034032/2023	TRILOCHAN MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR SAHU VS	// 0 //
218	WP(C)/0034033/2023	BASANT KUMAR GARANAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
219	WP(C)/0034034/2023	PRAKASH @ PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
220	WP(C)/0034035/2023	RABINDRA NATH SAHOO VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
221	WP(C)/0034036/2023	AMULYA JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
222	WP(C)/0034037/2023	NIRMAL RANA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
223	WP(C)/0034038/2023	PRADIPTA KUMAR GAHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
224	WP(C)/0034039/2023	ABHIRAM MALIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	WP(C)/0034040/2023	DEBASIS RAY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
226	WP(C)/0034041/2023	BODDU GANDHI VS GOVT. OF ODISHA	SOHAN MISHRA VS	// 0 //
227	WP(C)/0034042/2023	HARA PARBATI CONSTRUCTION, BHADRAK	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034043/2023	HARA PARBATI CONSTRUCTION, BHADRAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0034044/2023	SATYAVAMA SAHOO	BISHAL BAIVAB	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0034045/2023	DEEPAK KUMAR JENA	MANASH RANJAN NAYAK	//
		VS	VS	0
		M/S INDUSIND BANK LTD., CHENNAI		//
231	WP(C)/0034046/2023	UTTAR KUMAR BHUKTA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0034047/2023	MANOJ KUMAR SAMAL	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0034048/2023	BANKI LAMPCS LTD., SUNDARGARH	NIRMAL CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034049/2023	NILAKANTHA MANSINGH	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0034050/2023	DUSHASAN SUNDARAY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034051/2023	RAMA CHANDRA MOHARANA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034052/2023	DILIP KUMAR PANDA	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0034053/2023	BAIDHAR SAHOO	RANJIT MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0034054/2023	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	RANJIT MOHANTY VS	// // ()
240	WP(C)/0034055/2023	STATE OF ODISHA THOMBO ORAM VS	SUSANTA KUMAR SAHU VS	// // ()
241	WP(C)/0034056/2023	STATE OF ODISHA PRUTHI KANTA BISWAL VS	LAXMI PRASAD DWIVEDY VS	// // ()
242	WP(C)/0034057/2023	STATE OF ODISHA KEDARNATH CHHOTARAY VS	RANJIT MOHANTY VS	// // ()
243	WP(C)/0034058/2023	STATE OF ODISHA NITYANANDA BEHERA VS	RANJIT MOHANTY VS	// // ()
244	WP(C)/0034059/2023	STATE OF ODISHA DEBERANATH KHATUA VS	NIHAL RATH VS	// // ()
245	WP(C)/0034060/2023	STATE OF ODISHA CHITTARANJAN PATTANAİK VS	RANJIT MOHANTY VS	// // ()
246	WP(C)/0034061/2023	STATE OF ODISHA ARUNA KUMAR RANA VS	DHANESWAR BEHERA VS	// // ()
247	WP(C)/0034062/2023	STATE OF ODISHA PRATAP CHANDRA MOHARANA VS	SAIBRATA RATH VS	// // ()
248	WP(C)/0034063/2023	STATE OF ODISHA LAXMAN CHANDRA KISAN VS	SASWATI MOHAPATRA VS	// // ()
249	WP(C)/0034064/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA VS CHIEF GENERAL MANAGER, JAGANNATH AREA, M.C.L., ANGUL	MOHENDRA KUMAR MOHAPATRO VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0034065/2023	KASHINATH SAHOO VS THE DY. MANAGER (COMM.), TPCODL, CUTTACK	AJAYA KUMAR MOHARANA VS	// 0 //
251	WP(C)/0034066/2023	SANTI HIMIRIKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
252	WP(C)/0034067/2023	DHARANIDHAR DALAI VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
253	WP(C)/0034068/2023	UPENDRA KUMAR MALLICK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
254	WP(C)/0034069/2023	CHANDAN SINGH BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
255	WP(C)/0034070/2023	S.C.S. SIKHYA KENDRA, NAYAGARH VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
256	WP(C)/0034071/2023	BARGAON NURSING COLLEGE, SUNDARGARH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
257	WP(C)/0034072/2023	MADAN MOHAN PANDA VS MANMOHAN PANDA	NARAYAN PRASAD PARIJA VS	// 0 //
258	WP(C)/0034073/2023	BARGAON NURSING COLLEGE, SUNDARGARH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
259	WP(C)/0034074/2023	SANTILATA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
260	WP(C)/0034075/2023	RABINDRA KUMAR MANGARAJ VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
261	WP(C)/0034076/2023	SURESH KHATEI	KANANBALA ROY CHOUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034077/2023	BASANTI SAMANTARAY	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		ADDL. SECY. AND DIRECTOR, ODIA LANGUAGE, LITERATURE AND CULTURE DEPT., BBSR		//
263	WP(C)/0034078/2023	DR. PRAMOD KUMAR BALABANTARAY	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034079/2023	PREMANANDA DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034080/2023	DUSHASAN SWAIN	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034081/2023	SANJIB KUMAR MOHAPATRA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0034082/2023	MANORAMA SCHOOL OF NURSING, JAJPUR	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034083/2023	SIBA PRASAD MISHRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034084/2023	MITRABHANU MEHER	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034085/2023	KAILASH CHANDRA MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034086/2023	M/S. P.K.MININGS PVT. LTD., KHURDA	BIBHU PRASAD PANDA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0034087/2023	MONALISHA JENA	AMIYA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034088/2023	STATE OF ODISHA ALOK KUMAR NAIK VS	NIRANJAN NAYAK VS	// // ()
274	WP(C)/0034089/2023	STATE OF ODISHA KAMAL CHAKRABARTY VS	RAMA CHANDRA JENA VS	// // ()
275	WP(C)/0034090/2023	STATE OF ODISHA AJIT PATRA VS	ASIT KUMAR JENA VS	// // ()
276	WP(C)/0034091/2023	STATE OF ODISHA KSHETRA MOHAN MANIK VS	RAMA CHANDRA JENA VS	// // ()
277	WP(C)/0034092/2023	STATE OF ODISHA SAILABALA PRUSTY VS	DEEPAK KUMAR PANI VS	// // ()
278	WP(C)/0034093/2023	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, NEW DELHI SANKAR PRASAD NAYAK VS	GYANENDRA CHAITANYA VS	// // ()
279	WP(C)/0034094/2023	STATE OF ODISHA MANOJ KUMAR DALAI VS	DEEPALI MAHAPATRA VS	// // ()
280	WP(C)/0034095/2023	STATE OF ODISHA NARENDRA KALASHA VS	JAYANTA KUMAR KHANDAYATRAY VS	// // ()
281	WP(C)/0034096/2023	STATE OF ODISHA RAMANI DANDASENA VS	KISHORE CHANDRA PRADHAN VS	// // ()
282	WP(C)/0034097/2023	STATE OF ODISHA KRUSHNA PRASAD MAHAKUD VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // ()
283	WP(C)/0034098/2023	STATE OF ODISHA SANTOSH SASMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0034099/2023	BIKARTAN DASH VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
285	WP(C)/0034100/2023	ADHIKARI KASHINATH DAS VS STATE OF ODISHA	BHAKTADAS MOHANTY VS	// 0 //
286	WP(C)/0034101/2023	M/S RELIABLE UDYOG PVT. LTD., SUNDARGARH VS THE COMMNR. OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
287	WP(C)/0034102/2023	NARASINGHA MISHRA VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
288	WP(C)/0034103/2023	ALBERT EINSTEIN ACADEMY AND CHARITY, KHURDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
289	WP(C)/0034104/2023	RAMARANI EDUCATIONAL TRUST, BALASORE VS STATE OF ODISHA	UMA CH MISHRA VS	// 0 //
290	WP(C)/0034105/2023	RAJENDRA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	WP(C)/0034106/2023	GMR KAMALANGA ENERGY LTD., BANGALORE VS JYOTSHNAMAYEE ROUTH	ANUPAM RATH VS	// 0 //
292	WP(C)/0034107/2023	CHITTARANJAN NAYAK VS COLLECTOR, JAJPUR	AMITABH PRADHAN VS	// 0 //
293	WP(C)/0034108/2023	M/S. STARLIGHT ISPAT PVT. LTD., KOLKATA VS ASST. COMMISSIONER, GOPALPUR CUSTOMS DIV., GANJAM	ANANTA NARAYAN PATTANAYAK VS	// 0 //
294	WP(C)/0034109/2023	PANKAJ KUMAR NAIK VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
295	WP(C)/0034110/2023	NIRAKAR PANDA	DIPTI RANJAN BHOKTA	//

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FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0034111/2023	SANJAY KUMAR PATRA	PRONOY MOHANTY	//
		VS	VS	0
		ENDOWMENT COMMNR., ODISHA		//
297	WP(C)/0034112/2023	BHARAT CHANDRA SINGH	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0034113/2023	DEBASHIS RAUL	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		JOINT COMMNR. OF SALES TAX, CT AND GST, ANGUL		//
299	WP(C)/0034114/2023	M.C. OF SULOCHANA GODABARI HIGH SCHOOL, BALASORE	LASOBY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0034115/2023	SANJUKTA MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0034116/2023	KRUTIBAS DASH	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034117/2023	BIBHUDATTA NAYAK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034118/2023	SURENDRA KUMAR NAIK	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
304	WP(C)/0034119/2023	SUDHAKAR MOHAPATRA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		PARBATI BEURA		//
305	WP(C)/0034120/2023	DR. SUJATA MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034121/2023	PUTIN KUMAR MEHER	BHABARANJAN KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034122/2023	GOVT. OF ODISHA MAMATA SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //
308	WP(C)/0034123/2023	SURENDRA KUMAR NAIK VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
309	WP(C)/0034124/2023	RAKESH KUMAR SAHOO VS	SANTOSH KUMAR MAHANTY VS	// 0 //
310	WP(C)/0034125/2023	RASMITA PATTANAİK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
311	WP(C)/0034126/2023	SASHİKANTA PARIDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
312	WP(C)/0034127/2023	KRUPANIDHI PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
313	WP(C)/0034128/2023	SURENDRA SINGH VS STATE OF ODISHA	ANKIT MISHRA VS	// 0 //
314	WP(C)/0034129/2023	GOUTAM NAYAK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
315	WP(C)/0034130/2023	RUKMAN PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
316	WP(C)/0034131/2023	GOURA MOHAN PRUSTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
317	WP(C)/0034132/2023	BAGMI SAMAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034133/2023	NABIN KISHORE PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
319	WP(C)/0034134/2023	KABITA MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
320	WP(C)/0034135/2023	JYOSTNA NAYAK VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
321	WP(C)/0034136/2023	DR. PADMAJA KABI SATAPATHY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
322	WP(C)/0034137/2023	ANADI CHARAN PRUSETH VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
323	WP(C)/0034138/2023	AKHILENDU SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
324	WP(C)/0034139/2023	PURNA CHANDRA MEHER VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
325	WP(C)/0034140/2023	BHOBANI JENA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
326	WP(C)/0034141/2023	MEENA MOHARANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
327	WP(C)/0034142/2023	BHUBANESWAR PRADHAN VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
328	WP(C)/0034143/2023	RANCHANA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
329	WP(C)/0034144/2023	MOTIMALA PATEL	BHABA RANJAN KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0034145/2023	GOVT. OF ODISHA REBATI MAITY @ DAS	RAJENDRA NARAYAN SAHOO	//
		VS	VS	0
331	WP(C)/0034146/2023	STATE OF ODISHA CHANDRA KANTA PANDEY	BHABA RANJAN KAR	//
		VS	VS	0
332	WP(C)/0034147/2023	GOVT. OF ODISHA ROHITASWA NAIK	BHABA RANJAN KAR	//
		VS	VS	0
333	WP(C)/0034148/2023	GOVT. OF ODISHA PURNA CHANDRA PATEL	BHABA RANJAN KAR	//
		VS	VS	0
334	WP(C)/0034149/2023	GOVT. OF ODISHA BENUDHAR PATEL	BHABA RANJAN KAR	//
		VS	VS	0
335	WP(C)/0034150/2023	GOVT. OF ODISHA M/S BINAY RAY, MALKANGIRI	SANDEEP KUMAR JENA	//
		VS	VS	0
336	WP(C)/0034151/2023	STATE OF ODISHA KAMA DAS	AFRAAZ SUHAIL	//
		VS	VS	0
337	WP(C)/0034152/2023	STATE OF ODISHA RAMESH CHANDRA MAHANTA	PRATAP CHANDRA CHHINCHANI	//
		VS	VS	0
338	WP(C)/0034153/2023	STATE OF ODISHA CHABBITA DAS	AFRAAZ SUHAIL	//
		VS	VS	0
339	WP(C)/0034154/2023	STATE OF ODISHA KANDHEI DAS	AFRAAZ SUHAIL	//
		VS	VS	0
340	WP(C)/0034155/2023	STATE OF ODISHA M/S S.P.AUTOMOBILES, JAJPUR	PIYUSH PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034156/2023	THE REGISTERING AUTHORITY, JAJPUR MAHESWAR NAIK VS UNION OF INDIA	PRATIK NAYAK VS	// // ()
342	WP(C)/0034157/2023	PRASANTA SARKAR VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// ()
343	WP(C)/0034158/2023	SYED AMJEED ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
344	WP(C)/0034159/2023	TILOTTAMA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// ()
345	WP(C)/0034160/2023	BISWAMOCHAN PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
346	WP(C)/0034161/2023	ASHOK KUMAR PRUSTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
347	WP(C)/0034162/2023	RABINDRA NARAYAN SAMANTA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// ()
348	WP(C)/0034163/2023	DEVI PRASAD DAS MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
349	WP(C)/0034164/2023	DABUR INDIA LTD., NEW DELHI VS UNION OF INDIA	SUMIT LAL VS	// ()
350	WP(C)/0034165/2023	SAMBIT DAS VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// ()
351	WP(C)/0034166/2023	RANJEETA KEDIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034167/2023	GOLAKA BIHARI PATNAIK VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
353	WP(C)/0034168/2023	NAGARJUN PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0034169/2023	SARAT CHANDRA NAYAK VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
355	WP(C)/0034170/2023	KESHABA KISHOR NAYAK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
356	WP(C)/0034171/2023	TRINATH TANTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0034172/2023	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
358	WP(C)/0034173/2023	ANJALI RAJGURU VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
359	WP(C)/0034174/2023	BHAJA MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0034175/2023	ANITA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
361	WP(C)/0034176/2023	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
362	WP(C)/0034177/2023	DURYODHAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0034178/2023	BANDITA MAHAPATRA	ANAM CHARAN PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0034179/2023	NABIN CHANDRA PARIDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034180/2023	GOPALA KRUSHAN MOHANTY	SAMBHU CHARAN NATH SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034181/2023	PRAMILA KHANDAI	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034182/2023	RAJESH KUMAR MANDAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034183/2023	SIBANI SAHU	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034184/2023	LAXMIKANTA PARIDA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034185/2023	BIJAYA KUMAR SETHI	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0034186/2023	KIRTI CHANDRA BHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034187/2023	LAXMIKANTA BEHERA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034188/2023	PANCHANAN SATHUA	RAJJEET ROY	//
		VS	VS	0
		COLLECTOR AND D.M., NAYAGARH		//
374	WP(C)/0034189/2023	SARAT CHANDRA SASMAL	PRANAB RANJAN CHHATOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034190/2023	ADDL. DIST. MAGISTRATE (REVENUE), PURI SACHIN AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// // 0 //
376	WP(C)/0034191/2023	HRUSIKESH DAS VS R.T.O., CUTTACK	KOUSIK ANANDA GURU VS	// 0 //
377	WP(C)/0034192/2023	ODISHA INSTITUTE OF MEDICAL SCIENCE, BALASOR VS STATE OF ODISHA	RHAGABAN MOHANTY VS	// 0 //
378	WP(C)/0034193/2023	PRATIVA EDUCATIONAL AND CHARITABLE TRUST VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
379	WP(C)/0034194/2023	RUPESH AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
380	WP(C)/0034195/2023	DHADESWAR SAHOO VS STATE OF ODISHA	DEEPANKAR VARADWAJ VS	// 0 //
381	WP(C)/0034196/2023	MONIKA MOHANTY VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
382	WP(C)/0034197/2023	GIRIDHARI LAL AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
383	WP(C)/0034198/2023	BANDANA SATAPATHY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// 0 //
384	WP(C)/0034199/2023	BASANTI PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
385	WP(C)/0034200/2023	BIJAYA KUMAR MOHANTY VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034201/2023	PRAGYAN PARAMITA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
387	WP(C)/0034202/2023	PRATAP CHANDRA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
388	WP(C)/0034203/2023	ANUP KUMAR NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
389	WP(C)/0034204/2023	RAJKISHORE MUDULI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
390	WP(C)/0034205/2023	BUDHIBAMAN CHANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
391	WP(C)/0034206/2023	M/S HINDUJA NATIONAL POWER CORP. LTD., HYDERABAD VS MAHANADI COALFIELDS LTD., SAMBALPUR	ROBINDRA MISHRA VS	// 0 //
392	WP(C)/0034207/2023	MITU DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
393	WP(C)/0034208/2023	M/S. M.S. JEWELLERS, JAJPUR VS COMMISSIONER OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
394	WP(C)/0034209/2023	SUBAS CHANDRA PATTANAİK VS UNION OF INDIA	SARATHI JYOTI MOHANTY VS	// 0 //
395	WP(C)/0034210/2023	M/S S.S. CARGO MOVERS, CHATTISGARH VS MAHANADI COAL FIELDS LTD., SAMBALPUR	DAYANANDA MOHAPATRA VS	// 0 //
396	WP(C)/0034211/2023	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
397	WP(C)/0034212/2023	SANTOSH KUMAR BHOI	SUSANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	WP(C)/0034213/2023	STATE OF ODISHA NIBEDITA SAMANTARAY @ MOHAPATRA	ANAM CHARAN PANDA	//
		VS	VS	()
399	WP(C)/0034214/2023	STATE OF ORISSA JAMA MASJID, SAMBALPUR	KOUSIK ANANDA GURU	//
		VS	VS	()
400	WP(C)/0034215/2023	STATE OF ODISHA SABITRI CHHANDA	JIBARDHAN MENDALI	//
		VS	VS	()
401	WP(C)/0034216/2023	STATE OF ODISHA SUNIL KUMAR ROUT	ANAM CHARAN PANDA	//
		VS	VS	()
402	WP(C)/0034217/2023	STATE OF ORISSA MAHENDRA BHOI	SUSANTA KUMAR MISHRA	//
		VS	VS	()
403	WP(C)/0034218/2023	STATE OF ODISHA SUMATI BHUYAN	PRAVASH CHANDRA JENA	//
		VS	VS	()
404	WP(C)/0034219/2023	STATE OF ODISHA RASHMI PRAVA RAJ	ANAM CHARAN PANDA	//
		VS	VS	()
405	WP(C)/0034220/2023	STATE OF ORISSA RANJAN KUMAR MALLIK	TUTU PRADHAN	//
		VS	VS	()
406	WP(C)/0034221/2023	STATE OF ODISHA B.SRI NIVAS PATRA	BIRANCHI NARAYAN MOHANTY	//
		VS	VS	()
407	WP(C)/0034222/2023	SUB-REGISTRAR, GANJAM MADHUSUDAN DASH	HRUDANANDA MOHAPATRA	//
		VS	VS	()
408	ABLAPL/0011949/2023	UNION OF INDIA MANOJ CHHATOI @ MANOJ KUMAR CHHATOI	SARADA PRASAD DASH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011950/2023	STATE OF ODISHA DEEPAK SETHI @ PAHALLA SETHY VS	BIBHU PRASAD CHHUALSINGH VS	// PURI SADAR /238 /2023 ()
410	ABLAPL/0011951/2023	STATE OF ODISHA SIBUN BEHERA @ KARTIKA CH. BEHERA VS	PRADEEP KUMAR PANDA VS	// KHALLIKOTE /443 /2023 ()
411	ABLAPL/0011952/2023	STATE OF ODISHA TRINATH BEHERA VS	HARIPAD MOHANTY VS	// MARKAT NAGAR /185 /2023 ()
412	ABLAPL/0011953/2023	STATE OF ODISHA ADITYA PRADHAN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /357 /2023 ()
413	ABLAPL/0011954/2023	STATE OF ODISHA SOURABH JENA @ SOURABH RANJAN JENA VS	ARJEET MISHRA VS	// KOREI /396 /2022 ()
414	ABLAPL/0011955/2023	STATE OF ODISHA BIKU NAIK VS	BIKRAM CHANDRA GHADEI VS	// SINAPALI /201 /2021 ()
415	ABLAPL/0011956/2023	STATE OF ODISHA JYOTI PRAKASH MOHANTY VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /540 /2023 ()
416	ABLAPL/0011957/2023	STATE OF ODISHA TRILOCHANA MUNDA VS	PRADEEP KUMAR DAS VS	// DAITARI /50 /2023 ()
417	ABLAPL/0011958/2023	STATE OF ODISHA ABHIMANYU DANDASENA VS	S.S.RAY (2) VS	// PADMAPUR /121 /2023 ()
418	ABLAPL/0011959/2023	STATE OF ODISHA LAXMIDHAR SAHOO VS	SANJIT MISHRA VS	// JAJPUR ROAD /485 /2023 ()
419	ABLAPL/0011960/2023	STATE OF ODISHA RABI SANKAR SIKDAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /540 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011961/2023	MALLIK KHERUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAISINGA /158 /2019 () //
421	ABLAPL/0011962/2023	BABULA KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /120 /2023 () //
422	ABLAPL/0011963/2023	BISWARANJAN SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	JAJPUR ROAD /485 /2023 () //
423	ABLAPL/0011964/2023	RAMAKANTA MALLICK @ MALIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KENDRAPARA SADAR /731 /2023 () //
424	ABLAPL/0011965/2023	TOFAN GURU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /57 /2023 () //
425	ABLAPL/0011966/2023	PRATAP MAHANANDIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
426	ABLAPL/0011967/2023	SANJAY BHATT VS STATE OF ODISHA	PRATAP KESHARI DEO VS	NAYAPALLI P.S. /314 /2023 () //
427	ABLAPL/0011968/2023	ARJUN SANDIL VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /289 /2023 () //
428	ABLAPL/0011969/2023	SUSILA @ SUSIL KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /364 /2023 () //
429	ABLAPL/0011970/2023	LEENA MAHARANA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TALABANIA /137 /2023 () //
430	ABLAPL/0011971/2023	BULU KHAN @ SAMSUDIN KHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TANGI (KHURDA) /283 /2023 () //
431	ABLAPL/0011972/2023	SUNIL KUMAR MAHARANA	TIRTH KUMAR SAHU	TALABANIA /137 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0011973/2023	STATE OF ODISHA PURNA NAIK	LAMBODOR ACHARI	// TARASINGI /282 /2023
		VS	VS	()
433	ABLAPL/0011974/2023	STATE OF ODISHA PRAFULLA PRADHAN	PRADIPTA BEURA	// //0
		VS	VS	()
434	ABLAPL/0011975/2023	STATE OF ODISHA RAMESH NAYAK	AJAYA KUMAR PRADHAN	// MATHILI /185 /2023
		VS	VS	()
435	ABLAPL/0011976/2023	STATE OF ODISHA LOKANATH MALLICK	JAJATI KISHORE MOHANTY	// BALIKUDA /415 /2021
		VS	VS	()
436	ABLAPL/0011977/2023	STATE OF ODISHA KUNA MOHAPATRA @ BICHITRANANDA MOHAPATRA	BARADA DASH	// FATEGARH /209 /2023
		VS	VS	()
437	ABLAPL/0011978/2023	STATE OF ODISHA PASCHIMESWAR ROUTRAY	AMLAN SHAKTI PAUL	// KHURDA SADAR /285 /2023
		VS	VS	()
438	ABLAPL/0011979/2023	STATE OF ODISHA KANAK PATRA	HAREKRUSHNA DASH	// BHUBAN /53 /2014
		VS	VS	()
439	ABLAPL/0011980/2023	STATE OF ODISHA JAYANTA BEHERA	KULDEEP MOHANTY	// REMUNA /179 /2023
		VS	VS	()
440	ABLAPL/0011981/2023	STATE OF ODISHA BIJAY KUMAR ARISAL	MANAS KUMAR CHAND	// KHURDA SADAR /74 /2016
		VS	VS	()
441	ABLAPL/0011982/2023	STATE OF ODISHA MANAS SAHOO	BIPLAB KUMAR DASH	// TANGI (KHURDA) /844 /2022
		VS	VS	()
442	ABLAPL/0011983/2023	STATE OF ODISHA KRUSHNA CHANDRA MOHARANA	BISWARANJAN DALAI	// JAGATSINGPUR /625 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011984/2023	STATE OF ODISHA SK. AZAM UDDIN VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /642 /2023 ()
444	ABLAPL/0011985/2023	STATE OF ODISHA DIGAMBAR SAHOO VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /638 /2023 ()
445	ABLAPL/0011986/2023	STATE OF ODISHA SUKANTA BHARATI VS	SANGRAM RATH VS	// NIMAPADA /311 /2023 ()
446	ABLAPL/0011987/2023	STATE OF ODISHA SOUMYA RANJAN SWAIN VS	SARBESWAR SAHOO VS	// CRRRI /115 /2023 ()
447	ABLAPL/0011988/2023	STATE OF ODISHA MANAS KUMAR NAYAK VS	PRAHALLAD MAHALI VS	// PATKURA /411 /2023 ()
448	ABLAPL/0011989/2023	STATE OF ODISHA TAPAN KUMAR NAIK @ TAPAN NAIK VS	ADITI HOTA VS	// BANARAPAL /361 /2023 ()
449	ABLAPL/0011990/2023	STATE OF ODISHA NEHA SHARMA VS	PRASHANTA KUMAR NAYAK VS	// TITILAGARH /295 /2023 ()
450	ABLAPL/0011991/2023	STATE OF ODISHA PADMANAV NAYAK VS	ADITI HOTA VS	// COLLIERY /418 /2023 ()
451	ABLAPL/0011992/2023	STATE OF ODISHA RAKESH NAYAK @ DANTURA BABU VS	SATYAPADA SHARMA VS	// SECTOR-15 /40 /2023 ()
452	ABLAPL/0011993/2023	STATE OF ODISHA SUDHA @ SUDARSANA BEHERA VS	TRILOCHAN PANIGRAHI VS	// CHANDANPUR /135 /2023 ()
453	ABLAPL/0011994/2023	STATE OF ODISHA SUNIL KUMAR BALIARSINGH @ BAPI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// KHURDA SADAR /274 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011995/2023	NARAHARI BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	LINGARAJ P.S. /231 /2023 () //
455	ABLAPL/0011996/2023	DINESH MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	CANTONMENT ROAD /130 /2023 () //
456	ABLAPL/0011997/2023	SOUMYA SAMBIT NATH VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
457	ABLAPL/0011998/2023	AJAYA KUMAR MAHARANA @ BIKASH MAHARANA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	LINGARAJ P.S. /152 /2023 () //
458	ABLAPL/0011999/2023	DILLIP KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /123 /2015 () //
459	ABLAPL/0012000/2023	BALARAM BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /4 /2023 () //
460	ABLAPL/0012001/2023	SOUJANYA SARKAR VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /616 /2023 () //
461	ABLAPL/0012002/2023	GOPI @ GOPINATH DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 () //
462	ABLAPL/0012003/2023	BIMALA MAJHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAKX VS	TIHIDI /380 /2023 () //
463	ABLAPL/0012004/2023	AMIT PRADHAN VS STATE OF ODISHA	TAPAN JYOTI PANI VS	MANCHESWAR P.S. /423 /2023 () //
464	ABLAPL/0012005/2023	ASHISH KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOREI /220 /2023 () //
465	ABLAPL/0012006/2023	PRADEEP KUMAR SAHU @ SACHIN	SARAT KUMAR JENA	BARGARH /516 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0012007/2023	STATE OF ODISHA BIDYADHAR SAHOO	BIBHU PRASAD MOHANTY	// CAPITAL P.S. /563 /2023
		VS	VS	()
467	ABLAPL/0012008/2023	STATE OF ODISHA SOYEB @ SHAIBU @ KALU KHAN	ACHYUTANANDA PATTANAİK	// TANGI (KHURDA) /155 /2020
		VS	VS	()
468	ABLAPL/0012009/2023	STATE OF ODISHA SISIRKANTA MAHAPATRA	UMAKANTA MAHAPATRA	// GOLANTHARA (BERHAMPUR) /99 /2008
		VS	VS	()
469	ABLAPL/0012010/2023	STATE OF ODISHA SUMANTA MAHARANA	AMITAV TRIPATHY	// ITAMATI /208 /2023
		VS	VS	()
470	ABLAPL/0012011/2023	STATE OF ODISHA MANOJ KHAMARI	SARAT KUMAR JENA	// AMBABHONA /196 /2023
		VS	VS	()
471	ABLAPL/0012012/2023	STATE OF ODISHA NARSHING LAL AGRAWAL @ NARASINGHLAL AGRAWAL	RAMENDRA NARAYAN ROUT	// PADAMPUR /263 /2023
		VS	VS	()
472	ABLAPL/0012013/2023	STATE OF ODISHA BALARAM PRADHAN	JAYANTA KUMAR BAL	// KHALLIKOTE /696 /2023
		VS	VS	()
473	ABLAPL/0012014/2023	STATE OF ODISHA ARUPA BEHERA	SATYABRATA SAHOO	// K.NUAGOAN /47 /2023
		VS	VS	()
474	ABLAPL/0012015/2023	STATE OF ODISHA USHARANI BARIK	AMLAN SHAKTI PAUL	// PAHALA /289 /2023
		VS	VS	()
475	ABLAPL/0012016/2023	STATE OF ODISHA SUNIL KUMAR SAHOO	SUNIL KUMAR PANDA	// MOTANGA /187 /2023
		VS	VS	()
476	ABLAPL/0012017/2023	STATE OF ODISHA DURMAN GAHIR	RAMESH CHANDRA BEHERA	// SINAPALI /9 /2013
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0012018/2023	STATE OF ODISHA SOUBHAGYA ROUT VS	BIRAJA PRASAD NANDA VS	// COLLIERY /431 /2023 ()
478	ABLAPL/0012019/2023	STATE OF ODISHA AJIT BEHERA VS	ANIRUDHA DAS VS	// MAHABIROD /154 /2023 ()
479	ABLAPL/0012020/2023	STATE OF ODISHA SK. AHID VS	BIBEKANANDA MAHAPATRA VS	// KOREI /246 /2023 ()
480	ABLAPL/0012021/2023	STATE OF ODISHA PRASANTA DAS @ SANKAR VS	PRAVASH CHANDRA JENA VS	// KAMARDA /3 /2019 ()
481	ABLAPL/0012022/2023	STATE OF ODISHA BRAHAMANANDA NAYAK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /198 /2023 ()
482	ABLAPL/0012023/2023	STATE OF ODISHA TAPAN KUMAR SAHUKAR @ MITU SAHUKAR VS	SUSANTA KUMAR BARAL VS	// BANDHUGOAN /112 /2023 ()
483	ABLAPL/0012024/2023	STATE OF ODISHA ASHIS NAYAK @ CHUAN @ CHUANA NAIK VS	SIDDHARTH GOUTAM DAS VS	// BIDANASI /140 /2023 ()
484	ABLAPL/0012025/2023	STATE OF ODISHA BABUNI ROUT VS	SATYABRATA DASH VS	// ABHAYACHANDPUR /311 /2023 ()
485	ABLAPL/0012026/2023	STATE OF ODISHA RAMULU KHARA @ KHARA RAMULU VS	SUSANTA KUMAR BARAL VS	// BANDHUGOAN /114 /2023 ()
486	ABLAPL/0012027/2023	STATE OF ODISHA PUPUN JENA VS	GOLAK BIHARI JENA VS	// DELANGA /277 /2023 ()
487	ABLAPL/0012028/2023	STATE OF ODISHA RAKESH KUMAR SAHOO VS	PRADEEP KUMAR PARIDA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0012029/2023	MITHUN MALIK VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /464 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 FA/189/1999	NANDA DULAL-MP	
2	19/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	51/2023 CRP/10/2023	TARUNKANTA MOHANTY-MP	SUVASHISH PATTANAIAK
4	129/2023 LAA/27/2023	GOURISANKAR MISHRA-MP	MANOJ VERMA
5	130/2023 LAA/27/2023	GOURISANKAR MISHRA-MP	MANOJ VERMA
6	131/2023 LAA/27/2023	GOURISANKAR MISHRA-MP	MANOJ VERMA
7	207/2023 WPC(OAC)/909/2018	JAYADEV LENKA-MP	SHASHI BHUSAN JENA
8	240/2023 SA/193/1995	ISWAR-MP	M/S.P.K.PATNAIK
9	334/2023 CMAPL/596/2022	HADIBANDHU DAS-MP	M/S.SRINIVAS MOHANTY, S.ROUTRAY, K.PATRA, S.R.
10	366/2023 MATA/349/2023	SANJUKTA SINGHA @ KARMAKAR-MP	SARADA PRASAD DASH
11	413/2023 RVWPET/402/2023	RASMI RANJAN MOHAPATRA-MP	ADV
12	414/2023 RVWPET/402/2023	RASMI RANJAN MOHAPATRA-MP	ADV
13	415/2023 RVWPET/404/2023	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI-MP	SHASHI BHUSAN JENA
14	426/2023 RPFAM/344/2023	BHASKARA CHANDRA BEHERA-MP	SAMARENDRA MOHANTY
15	427/2023 RPFAM/346/2023	SATYAJIT MALLICK-MP	BHABANI SANKAR MISHRA
16	428/2023 RPFAM/346/2023	SATYAJIT MALLICK-MP	BHABANI SANKAR MISHRA
17	760/2023 CRLREV/19/2010	PRATAP CHANDRA PATRA-MP	M/S.B.SHADANGI
18	761/2023 CRLREV/552/2023	AMULYA KUMAR MISHRA-MP	AMIT PRASAD BOSE
19	762/2023 CRLREV/488/2022	MANOHAR SINGH-MP	BYOMOKESH SAHOO
20	763/2023 CRLREV/488/2022	MANOHAR SINGH-MP	BIJAYA KUMAR RAGADA
21	764/2023 CRLREV/555/2023	SUSANTA MOHANTY-MP	RANJAN KUMAR ROUT
22	765/2023 CRLREV/556/2023	TUSHAR KARUA-MP	PARTHA SARATHI DAS
23	766/2023 CRLREV/556/2023	TUSHAR KARUA-MP	PARTHA SARATHI DAS
24	767/2023 CRLREV/556/2023	TUSHAR KARUA-MP	PARTHA SARATHI DAS
25	1187/2023 RSA/285/2010	BIJAYA KU.SAHU-MP	M/S.LAXMAN PRADHAN
26	1188/2023	INDIRA SAHU-MP	AMITAV TRIPATHY

27	RSA/426/2023 1189/2023	M/S. DEVI TENT HOUSE-MP	BHASKAR CHANDRA PANDA
28	RSA/427/2023 1190/2023	INDIRA SAHU-MP	AMITAV TRIPATHY
29	RSA/428/2023 1218/2023	SATYABHAMA PALLAI-MP	PRASANTA KUMAR NANDA
30	CMP/1270/2023 1219/2023	TAHIR UDDIN @ TAHAR UDDIN KHAN-MP	NIROD KUMAR SAHU
31	CMP/1272/2023 1220/2023	PRATAP CHANDRA DIXIT-MP	BHASKAR CHANDRA PANDA
32	CMP/1273/2023 1221/2023	TAPAN KUMAR NAYAK @ TAPAN NAYAK-MP	BIBEKANANDA MAHAPATRA
33	CMP/1274/2023 1363/2023	DEBI PRASAD JENA @ BUBU-MP	PRASANTA KUMAR NANDA
34	BLAPL/11822/2023 1364/2023	NILESH KUMAR KAR-MP	BINI MISHRA
35	BLAPL/10947/2023 1365/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
36	BLAPL/7086/2023 1366/2023	RAKESH KUMAR MAHATO-MP	PRAFULLA KUMAR KAR
37	BLAPL/10960/2023 1367/2023	SIBA JALI-MP	SARAT KUMAR JENA
38	BLAPL/7999/2023 1368/2023	PATITA SETHI-MP	BITAS KUMAR SWAIN
39	BLAPL/10919/2023 1369/2023	AMIYA MOHANTY@NIKIN-MP	KEDAR CHANDRA BEHERA
40	BLAPL/6098/2023 1788/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., MANGALABAG, D.O II-MP	
41	MACA/402/2023 1789/2023	THE DIVL. MANAGER,ORIENTAL INSURANCE CO. LTD.-MP	
42	MACA/505/2023 1790/2023	BADAL BIHARI-MP	BIRANCHI NARAYAN RATH
43	MACA/704/2023 1791/2023	PUNAM BIHARI-MP	BIRANCHI NARAYAN RATH
44	MACA/705/2023 1792/2023	SONA DEVI-MP	BIRANCHI NARAYAN RATH
45	MACA/924/2023 1793/2023	KAILASH PRADHAN @ KAILASH CHANDRA PRADHAN-MP	BIRANCHI NARAYAN RATH
46	MACA/780/2023 2031/2023	SRINIBAS MOHAPATRA-MP	
47	ABLAPL/11363/2023 2032/2023	ANANTA BASUDEV MISHRA-MP	
48	ABLAPL/11112/2023 2033/2023	BHARAT CHANDRA PARIDA-MP	
49	ABLAPL/8710/2023 2034/2023	MADHUSMITA ROUT @ MANISHA SAMAL @ MOHANTY-MP	
50	ABLAPL/9526/2023 2035/2023	LOCHAN PRADHAN-MP	
51	ABLAPL/8680/2023 2036/2023	PRAMOD PATRA-MP	
52	ABLAPL/10941/2023 2037/2023	AKASH SAMANTARAY@BABLU-MP	
53	ABLAPL/16782/2017 2038/2023	PRAKASH CHANDRA NAYAK-MP	
54	ABLAPL/11192/2023 2039/2023	BABAR ALI KHAN-MP	
55	ABLAPL/11218/2023 2040/2023	RAJIB KUMAR THAKUR-MP	
56	ABLAPL/10880/2023 2041/2023	SHIBA HARIPAL @ DUKTU HARIPAL-MP	
57	ABLAPL/7355/2023 2042/2023	SHANTILATA BISWAL-MP	
	ABLAPL/7173/2023		

58	2043/2023 ABLAPL/10982/2023	FURKAN KHAN-MP	
59	2044/2023 ABLAPL/1906/2023	NIROJ BISWAL-MP	
60	2045/2023 ABLAPL/10980/2023	JANMEJAYA ROUL @ SIBUN ROUL-MP	
61	2046/2023 ABLAPL/7037/2023	BASANTA @ PRASANTA KUMAR DAS-MP	
62	2047/2023 ABLAPL/10854/2023	MITU NAIK-MP	
63	2048/2023 ABLAPL/6336/2023	BHAGIRATHI PADHI-MP	
64	2049/2023 ABLAPL/10915/2023	AKHAYA KUMAR SAHOO-MP	
65	2050/2023 ABLAPL/7798/2023	DILIP NAIK-MP	
66	2051/2023 ABLAPL/9718/2023	KUNDAN GUPTA-MP	
67	2052/2023 ABLAPL/8590/2023	BIKRAM SAHU-MP	
68	2053/2023 ABLAPL/8725/2023	SURESHAN SAHU-MP	SARAT KUMAR JENA
69	2054/2023 ABLAPL/9752/2023	RABI NARAYAN MOHANTY-MP	
70	2515/2023 CRLA/1112/2023	BHAGABAN DANGUA-MP	HARIPAD MOHANTY
71	2516/2023 CRLA/1112/2023	BHAGABAN DANGUA-MP	HARIPAD MOHANTY
72	2517/2023 CRLA/388/2019	PRAMOD SAHOO-MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA
73	2518/2023 CRLA/1143/2023	GOPAL CHANDRA MAHALIK-MP	NIRANJAN LENKA
74	2519/2023 CRLA/1143/2023	GOPAL CHANDRA MAHALIK-MP	NIRANJAN LENKA
75	2520/2023 CRLA/214/2016	ITISHREE PANDA-MP	MR.AMULYA RATNA PANDA,M/S. PRASANTA KUMAR
76	2521/2023 CRLA/1144/2023	SANATAN DAS @ TANA-MP	GAGAN BIHARI SINGH
77	2522/2023 CRLA/1144/2023	SANATAN DAS @ TANA-MP	GAGAN BIHARI SINGH
78	2523/2023 CRLA/646/2010	AFSAR KHAN-MP	M/S.DEBASNAN DAS
79	3207/2023 CRLMC/4716/2023	SANGRAM KESHARI PRADHAN-MP	SAROJ KUMAR DASH
80	3208/2023 CRLMC/740/2023	MAMATA MOHANTY-MP	SANJIB KUMAR BHANJADEO
81	3209/2023 CRLMC/4720/2023	SANGRAM KESHARI MOHANTY-MP	SANJIB KUMAR BHANJADEO
82	3210/2023 CRLMC/4722/2023	KALPANA SHARMA-MP	SANJAY KUMAR PRADHAN
83	3211/2023 CRLMC/4728/2023	RANU @ RANI BEGUM-MP	MOHAMMED IMMAMUDDIN
84	3212/2023 CRLMC/4730/2023	HINDUSTAN UNILEVER LTD.-MP	SUMIT LAL
85	3213/2023 CRLMC/4732/2023	M/S. RASHMI CEMENT LIMITED-MP	ALOK RANJAN MOHANTY
86	7603/2023 WA/2584/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN PATAJOSHI	
87	7604/2023 WA/2584/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN PATAJOSHI	
88	7605/2023 WA/2585/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN PATAJOSHI	
89	7606/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSRMOPIAN PATAJOSHI	

90	WA/2585/2023 7607/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY GABTORA,MP	DEBAPAN PATAJOSHI
91	WA/2586/2023 7608/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY GABTORA,MP	DEBAPAN PATAJOSHI
92	WA/2586/2023 7609/2023	AKHANDA PRATAP DEV-MP	UPENDRA KUMAR SAMAL
93	WA/2587/2023 7610/2023	AKHANDA PRATAP DEV-MP	UPENDRA KUMAR SAMAL
94	WA/2587/2023 7611/2023	GOLAK PRASAD PAL-MP	LINGARAJ SARANGI
95	WA/823/2022 7612/2023	GOLAK PRASAD PAL-MP	LINGARAJ SARANGI
96	WA/825/2022 7613/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
97	WA/2588/2023 7614/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
98	WA/2588/2023 7615/2023	DHARANIDHAR ROUT-MP	M/S.AMIT PR.BOSE
99	WA/554/2016 7616/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
100	WA/2589/2023 7617/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
101	WA/2589/2023 7618/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
102	WA/2589/2023 7619/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
103	WA/2590/2023 7620/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
104	WA/2590/2023 7621/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
105	WA/2590/2023 7622/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
106	WA/2591/2023 7623/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
107	WA/2591/2023 7624/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
108	WA/2591/2023 16458/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA-MP	AVIJIT PATNAIK
109	WP(C)/34013/2023 16459/2023	M/S. ISERVEU TECHNOLOGY PVT. LTD., KHURDA-MP	AVIJIT PATNAIK
110	WP(C)/34014/2023 16460/2023	SARAT @ SHARAT CHANDRA BISOI-MP	SIDHARTHA DAS
111	WP(C)/31626/2023 16461/2023	KSHITISH KUMAR SETHI-MP	PRATAP CHANDRA MISHRA
112	WP(C)/34015/2023 16462/2023	NANDI KISHORE BHUE-MP	BANSHIDHAR SATAPATHY
113	WP(C)/34016/2023 16463/2023	NARAYAN BISHI-MP	BANSHIDHAR SATAPATHY
114	WP(C)/34017/2023 16464/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
115	WP(C)/6407/2023 16465/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
116	WP(C)/6407/2023 16466/2023	ANUP KUMAR NAYAK-MP	
117	WP(C)/32038/2023 16467/2023	BANALATA DASH-MP	MOHIT AGARWAL
118	WP(C)/28581/2023 16468/2023	PRIYAMBADA SAMANTRAY-MP	JATINDRA KUMAR MOHAPATRA
119	WP(C)/34020/2023 16469/2023	SMITA SATAPATHY-MP	PRASANTA KUMAR MISHRA
120	WP(C)/34021/2023 16470/2023	LABA BUDA-MP	AVIJIT PATNAIK
	WP(C)/34025/2023		

121	16471/2023 WP(C)/34027/2023	M/S SAT KARTAR LOGISTICS, BILASPUR-MP	AVIJIT PATNAIK
122	16472/2023 WP(C)/34035/2023	RABINDRA NATH SAHOO-MP	AMITAV TRIPATHY
123	16473/2023 WP(C)/29964/2023	HIRANYA KUMAR SAMAL-MP	RAJIB RATH
124	16474/2023 WP(C)/34038/2023	PRADIPTA KUMAR GAHAN-MP	SANGRAM JENA
125	16475/2023 WP(C)/34040/2023	DEBASIS RAY-MP	RAJIB RATH
126	16476/2023 WP(C)/34044/2023	SATYAVAMA SAHOO-MP	BISHAL BAIVAB
127	16477/2023 WP(C)/34045/2023	DEEPAK KUMAR JENA-MP	MANASH RANJAN NAYAK
128	16478/2023 WP(C)/6974/2023	PRADEEP MOHAN KHORA-MP	S.DAS(AGA)
129	16479/2023 WP(C)/34046/2023	UTTAR KUMAR BHUKTA-MP	ANIL KUMAR DAS
130	16480/2023 WP(C)/34048/2023	BANKI LAMPCS LTD., SUNDARGARH-MP	NIRMAL CHANDRA MOHANTY
131	16481/2023 WP(C)/33410/2023	TULASI BISWAL-MP	SHRADHASHREE ROUTRAY
132	16482/2023 WP(C)/33402/2023	KUNI BISWAL-MP	SHRADHASHREE ROUTRAY
133	16483/2023 WP(C)/32721/2023	JITESH KUMAR BEHERA-MP	SHRADHASHREE ROUTRAY
134	16484/2023 WP(C)/32716/2023	PRAGNYA BHARATI MEHER-MP	SHRADHASHREE ROUTRAY
135	16485/2023 WP(C)/4455/2023	RABINDRA KUMAR MOHARANA-MP	SIDHESWAR MALLIK
136	16486/2023 WP(C)/32711/2023	SMRUTI REKHA BISWAL-MP	SHRADHASHREE ROUTRAY
137	16487/2023 WP(C)/33433/2023	SAMIR MALIK-MP	SHRADHASHREE ROUTRAY
138	16488/2023 WP(C)/33416/2023	JYOTIR MOYEE NAYAK-MP	SHRADHASHREE ROUTRAY
139	16489/2023 WP(C)/32713/2023	SUPRIYA BARIK-MP	SHRADHASHREE ROUTRAY
140	16490/2023 WP(C)/33412/2023	SASMITA KAR-MP	SHRADHASHREE ROUTRAY
141	16491/2023 WP(C)/15181/2019	DR.VIVEK RAI-MP	
142	16492/2023 WP(C)/31519/2023	JAGADISH CHHACHHAN-MP	RAJIB RATH
143	16493/2023 WP(C)/32726/2023	SUCHITRA BEHERA-MP	SHRADHASHREE ROUTRAY
144	16494/2023 WP(C)/33407/2023	RUPALI PANIGRAHI-MP	SHRADHASHREE ROUTRAY
145	16495/2023 WP(C)/33409/2023	RENUKA PATRO-MP	SHRADHASHREE ROUTRAY
146	16496/2023 WP(C)/33439/2023	APARAJITA NATH-MP	SHRADHASHREE ROUTRAY
147	16497/2023 WP(C)/26404/2023	UGRESANA MALLICK-MP	
148	16498/2023 WP(C)/33448/2023	GOPAL CHANDRA PATI-MP	SHRADHASHREE ROUTRAY
149	16499/2023 WP(C)/23294/2023	KUNDURAM KHADIA-MP	
150	16500/2023 WP(C)/13253/2023	KUNDURAM KHADIA-MP	
151	16501/2023 WP(C)/33451/2023	NITISH KUMAR RAY-MP	SHRADHASHREE ROUTRAY
152	16502/2023	SIMANCHAL TADINGI-MP	SHRADHASHREE ROUTRAY

153	WP(C)/33453/2023 16503/2023	SWAGATIKA DAS-MP	SHRADHASHREE ROUTRAY
154	WP(C)/32702/2023 16504/2023	LAXMAN CHOUHAN-MP	SHRADHASHREE ROUTRAY
155	WP(C)/32724/2023 16505/2023	SNEHANJALI BARIK-MP	SHRADHASHREE ROUTRAY
156	WP(C)/32708/2023 16506/2023	PUSPANJALI PARIDA-MP	SHRADHASHREE ROUTRAY
157	WP(C)/33436/2023 16507/2023	SAMEER CHANDRA MANDAL-MP	SHRADHASHREE ROUTRAY
158	WP(C)/33445/2023 16508/2023	GAYATRI WOMEN SELF HELP, KORAPUT-MP	MANOJ KUMAR PATI
159	WP(C)/27925/2023 16509/2023	LAXMAN CHANDRA KISAN-MP	SASWATI MOHAPATRA
160	WP(C)/34063/2023 16510/2023	BIJAYA KUMAR BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
161	WP(C)/34064/2023 16511/2023	DILLIP KUMAR BEHERA-MP	SATYABHUSAN DAS
162	WP(C)/30212/2023 16512/2023	SANTI HIMIRIKA-MP	DIPTI RANJAN BHOKTA
163	WP(C)/34066/2023 16513/2023	MADAN MOHAN PANDA-MP	NARAYAN PRASAD PARIJA
164	WP(C)/34072/2023 16514/2023	MAMATA BASTIA-MP	JAJATI KESHARI KHUNTIA
165	WP(C)/16142/2021 16515/2023	JOBEDA KHATUN-MP	SHIVSANKAR MOHANTY
166	WP(C)/31456/2023 16516/2023	BASANTI SAMANTARAY-MP	ULLASH CHANDRA MOHANTY
167	WP(C)/34077/2023 16517/2023	DUSHASAN SWAIN-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
168	WP(C)/34080/2023 16518/2023	SIBA PRASAD MISHRA-MP	SUDHIR KUMAR MALLICK
169	WP(C)/34083/2023 16519/2023	SUSHANTA KUMAR RATH-MP	
170	WP(C)/31625/2023 16520/2023	M/S. P.K.MININGS PVT. LTD., KHURDA-MP	BIBHU PRASAD PANDA
171	WP(C)/34086/2023 16521/2023	M/S. P.K.MININGS PVT. LTD., KHURDA-MP	BIBHU PRASAD PANDA
172	WP(C)/34086/2023 16522/2023	SAILABALA PRUSTY-MP	DEEPAK KUMAR PANI
173	WP(C)/34092/2023 16523/2023	MANOJ KUMAR DALAI-MP	DEEPALI MAHAPATRA
174	WP(C)/34094/2023 16524/2023	THE TRUST ASSOCIATION OF THE CONVENTION OF BAPTISTS IN INDIA, SOUTHERN CIRCLE, ANDHRA PR	
175	WP(C)/29544/2023 16525/2023	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
176	WP(C)/34098/2023 16526/2023	ADHIKARI KASHINATH DAS-MP	BHAKTADAS MOHANTY
177	WP(C)/34100/2023 16527/2023	ZIQITZA HEALTH CARE LTD.-MP	SHIBASHISH MISRA
178	WP(C)/19162/2022 16528/2023	PROMOD SORENG-MP	ANJAN KUMAR BISWAL
179	WP(C)/24539/2020 16529/2023	RAJESWARI SARANGI-MP	ANJAN KUMAR BISWAL
180	WP(C)/24477/2020 16530/2023	PRASANNA KUMAR BARAL-MP	ANJAN KUMAR BISWAL
181	WP(C)/24475/2020 16531/2023	DINESH TIRKEY-MP	ANJAN KUMAR BISWAL
182	WP(C)/24473/2020 16532/2023	GMR KAMALANGA ENERGY LTD., BANGALORE-MP	ANUPAM RATH
183	WP(C)/34106/2023 16533/2023	PHULAMATI SAHU-MP	
	WP(C)/12832/2022		

184	16534/2023 WP(C)/34108/2023	M/S. STARLIGHT ISPAT PVT. LTD., KOLKATA-MP	ANANTA NARAYAN PATTANAYAK
185	16535/2023 WP(C)/34110/2023	NIRAKAR PANDA-MP	DIPTI RANJAN BHOKTA
186	16536/2023 WP(C)/34111/2023	SANJAY KUMAR PATRA-MP	PRONOY MOHANTY
187	16537/2023 WP(C)/15326/2023	LOKANATH NAIK-MP	ULLASH CHANDRA MOHANTY
188	16538/2023 WP(C)/34112/2023	BHARAT CHANDRA SINGH-MP	SUSANTA KUMAR BARAL
189	16539/2023 WP(C)/34113/2023	DEBASHIS RAUL-MP	ASHOK KUMAR MOHANTY
190	16540/2023 WP(C)/25135/2023	ASHOK KUMAR SATPATHY-MP	
191	16541/2023 WP(C)/34119/2023	SUDHAKAR MOHAPATRA-MP	GOUTAM KUMAR ACHARYA
192	16542/2023 WP(C)/18261/2017	MONALISHA MISHRA-MP	M/S.R.N.MISHRA
193	16543/2023 WP(C)/35863/2022	RAGHUPATI MOHAPATRA-MP	BIDESH RANJAN BEHERA
194	16544/2023 WP(C)/27067/2019	MULCHAND PANDEY-MP	SANJEEV UDGATA
195	16545/2023 WP(C)/32789/2023	GOVINDA NAG-MP	
196	16546/2023 WP(C)/34150/2023	M/S BINAY RAY, MALKANGIRI-MP	SANDEEP KUMAR JENA
197	16547/2023 WP(C)/34150/2023	M/S BINAY RAY, MALKANGIRI-MP	SANDEEP KUMAR JENA
198	16548/2023 WP(C)/34155/2023	M/S S.P.AUTOMOBILES, JAJPUR-MP	PIYUSH PANDA
199	16549/2023 WP(C)/32939/2023	K. ERUNI REDDI-MP	SAUMYA RANJAN PRADHAN
200	16550/2023 WP(C)/34156/2023	MAHESWAR NAIK-MP	PRATIK NAYAK
201	16551/2023 WP(C)/34157/2023	PRASANTA SARKAR-MP	SUBASH CHANDRA SAHOO
202	16552/2023 WP(C)/31535/2023	PRATIVA RANI PANDA-MP	GOPAL PRASAD JENA
203	16553/2023 WP(C)/31536/2023	PRANATI SAHOO-MP	GOPAL PRASAD JENA
204	16554/2023 WP(C)/34162/2023	RABINDRA NARAYAN SAMANTA-MP	ANAM CHARAN PANDA
205	16555/2023 WP(C)/34164/2023	DABUR INDIA LTD., NEW DELHI-MP	SUMIT LAL
206	16556/2023 WP(C)/34165/2023	SAMBIT DAS-MP	ANAM CHARAN PANDA
207	16557/2023 WP(C)/34166/2023	RANJEETA KEDIA-MP	ANAM CHARAN PANDA
208	16558/2023 WP(C)/34169/2023	SARAT CHANDRA NAYAK-MP	ANAM CHARAN PANDA
209	16559/2023 WP(C)/34172/2023	AKSHAYA KUMAR PANDA-MP	ANAM CHARAN PANDA
210	16560/2023 WP(C)/34173/2023	ANJALI RAJGURU-MP	ANAM CHARAN PANDA
211	16561/2023 WP(C)/34176/2023	PRAFULLA KUMAR SWAIN-MP	ANAM CHARAN PANDA
212	16562/2023 WP(C)/34178/2023	BANDITA MAHAPATRA-MP	ANAM CHARAN PANDA
213	16563/2023 WP(C)/34179/2023	NABIN CHANDRA PARIDA-MP	RAMA CHANDRA JENA
214	16564/2023 WP(C)/34181/2023	PRAMILA KHANDAI-MP	ANAM CHARAN PANDA
215	16565/2023	BIJAYA KUMAR SETHI-MP	ANAM CHARAN PANDA

216	WP(C)/34185/2023 16566/2023	AKSHYA KUMAR BOHIDAR-MP	KUNAL KUMAR SWAIN
217	WP(C)/30363/2022 16567/2023	ODISHA INSTITUTE OF MEDICAL SCIENCE, BALASORE-MP	BHAGABAN MOHANTY
218	WP(C)/34192/2023 16568/2023	HRUSIKESH DAS-MP	KOUSIK ANANDA GURU
219	WP(C)/34191/2023 16569/2023	PRATIVA EDUCATIONAL AND CHARITABLE TRUST-MP	ANAM CHARAN PANDA
220	WP(C)/34193/2023 16570/2023	DHADESWAR SAHOO-MP	DEEPANKAR VARADWAJ
221	WP(C)/34195/2023 16571/2023	MONIKA MOHANTY-MP	ANAM CHARAN PANDA
222	WP(C)/34196/2023 16572/2023	BASANTI PANDA-MP	ANAM CHARAN PANDA
223	WP(C)/34199/2023 16573/2023	BIJAYA KUMAR MOHANTY-MP	ANAM CHARAN PANDA
224	WP(C)/34200/2023 16574/2023	PRAGYAN PARAMITA-MP	DEEPALI MAHAPATRA
225	WP(C)/34201/2023 16575/2023	PRATAP CHANDRA MISHRA-MP	ANAM CHARAN PANDA
226	WP(C)/34202/2023 16576/2023	ANUP KUMAR NAYAK-MP	ANAM CHARAN PANDA
227	WP(C)/34203/2023 16577/2023	RAJKISHORE MUDULI-MP	ANAM CHARAN PANDA
228	WP(C)/34204/2023 16578/2023	M/S. M.S. JEWELLERS, JAJPUR-MP	ADITYA NARAYAN RAY
229	WP(C)/34208/2023 16579/2023	M/S HINDUJA NATIONAL POWER CORP. LTD., HYDERABAD-MP	SUMPIYA MISHRA
230	WP(C)/34206/2023 16580/2023	M/S S.S. CARGO MOVERS, CHATTISGARH-MP	DAYANANDA MOHAPATRA
231	WP(C)/34210/2023 16581/2023	NIBEDITA SAMANTARAY @ MOHAPATRA-MP	ANAM CHARAN PANDA
232	WP(C)/34213/2023 16582/2023	SUNIL KUMAR ROUT-MP	ANAM CHARAN PANDA
233	WP(C)/34216/2023 16583/2023	RASHMI PRAVA RAJ-MP	ANAM CHARAN PANDA
234	WP(C)/34219/2023 16584/2023	MADHUSUDAN DASH-MP	HRUDANANDA MOHAPATRA
	WP(C)/34222/2023		